

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 31.3.2016**

CP No.291/00050/2015 (OA No.291/00397/2015)

Mr. Anupam Agarwal, Counsel for the applicant.  
Mr. V.D.Sharma, Counsel for respondents.

In view of the order No. F.580/2015-LC/513 dated 30.3.2016 passed by the respondents allowing the period of absence to be treated and to pay the pay and allowances accordingly, no contempt arises. Contempt Petition is dismissed. Notices discharged.



(MS.MEENAKSHI HOOJA)  
ADMINISTRATIVE MEMBER

(DR.K.B.SURESH)  
JUDICIAL MEMBER

Adm/